

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 31.01.2022 (MONDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) (Ins) No. 876 of 2020	Nitin Singh Vs. Waves Bio-tech Pvt. Ltd.	Partho Bhattacharya	Akshay Bhardwaj
2.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg Pinaki Reddy

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Judgment**

3.	I.A. No. 1663 of 2021 in Comp. App. (AT) (Ins) No. 625 of 2021	Amit Suresh Bhatnagar Vs. Dharit Kishorbhai Shah & Anr.	Neeha Nagpal	Malak M. Bhatt Neeha Nagpal
----	---	---	--------------	--------------------------------

### **For Orders (For Renewal of FDR)**

4.	TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Ltd. Vs. Competition commission of India & Anr.	H.S. Chandhoke, G.R. Bhatia	Vaibhav Gaggar, R-1 Atul Dua, R-2
5.	TA(AT)(Compt.) No. 14 of 2017 (Old Appeal No. 52 of 2016)	Century Textiles & Industries Ltd. Vs. Competition Commission Of India & Ors.	Pramod B. Agarwala, Anuj P. Agarwala, Aayush Agarwala	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Shruti Iyer, Rahul Balaji, R-8
6.	TA (AT) (Compt.) No. 18 of 2017 (Old Appeal No. 57/2016)	The India Cements Ltd. Vs. Competition Commission of India & Ors.	Aditya Verma	Vaibhav Gaggar, R-1 Atul Dua, R-2
7.	TA (AT) (Compt.) No. 19 of 2017 (Old Appeal No. 58/2016)	The India Cements Ltd. Vs. Competition Commission Of India & Ors.	Aditya Verma	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1
8.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors.	Atul Sharma	Samar Bansal (R- CCI)

9.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
10.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors.	MaliniSud	Avinash Sharma (R-CCI)
11.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India &Ors.	Sanjeev Kumar Singh	Sanyat Lodha- R1
12.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors.	Anil Kumar Mishra	Sanyat Lodha
13.	Competition App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	Udayan Jain
14.	Competition App. (AT) No. 24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
15.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
16.	Competition App (AT) No. 107 of 2019	Asia Fab Tec Ltd. Vs. Competition Commission of India & Anr.	R. Satish Kumar	Anita Kanungo-R1

#### For Orders

17.	I.A. No. 251 & 253 of 2022 in Comp. App. (AT) (Ins) No. 06 of 2021	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair Shubham Paliwal
-----	--	---	--------------	-------------------------------

#### For Directions

18.	Comp. App. (AT) (Ins) No.15 of 2021 <b>(PH)</b>	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Siddhartha Barua Praful Jindal-R1 Jigar P. Shah
19.	Comp. App. (AT) (Ins) No. 413 of 2021 <b>(PH)</b>	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha-R2

**For Admission (Fresh Cases)**

20.	Contempt Case (AT) No. 29 of 2021 in Comp. App. (AT) (Ins) No. 789 of 2021	Harish Bagla Vs. EVA Agro Feed Pvt. Ltd. & Ors.	Ashish Choduhury	Saurav Gupta Prag Maini Raghav Chadha Manju Bhutneria Kamal Sharma Rajshree Kajaria
21.	Contempt Case (AT) No. 01 of 2022 in Comp. App. (AT) (Ins) No. 146 of 2020	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	
22.	Contempt Case (AT) No. 03 of 2022 in Comp. App. (AT) (Ins) No. 757 of 2021	Sunil Mohan Acharya The Liquidator of Amrit Feeds Ltd. Vs. EVA Agro Feeds Pvt. Ltd. & Ors.	Sreenita Ghosh Thaker	

**For Admission (After Notice)**

23.	Comp. App. (AT) (Ins) No. 486 of 2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	Kumar Anurag Singh-R1 Vinod Chaurasia-R2
24.	Comp. App. (AT) (Ins) No. 652 of 2021	Hemant Kumar Kakati Vs. Kuldeep Verma & Ors.	Pranay Agrawala	Rahul Sharma Kuldeep Verma-R1
25.	Comp. App. (AT) (Ins) No. 730 of 2021	State Tax Officer Office of State Tax Officer Vs. Vijay P. Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1
26.	Comp. App. (AT) (Ins) No. 855 of 2021	Jay Formulation Ltd. Vs. Samir Pharma	Sahil Chopra	Tirth Nayak
27.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr.  <b>With</b>	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
28.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	Garima Sharma

**For Hearing**

29.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2 Ruchir Mishra- Interveners
-----	---------------------------------------	--	-------------	---

30.	Comp. App. (AT) (Ins) No. 380 of 2021	Directorate of Commercial Taxes Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhania-R1 & R2 Kumarjit Banerjee Gaurav Gupta-R3
31.	Comp. App. (AT) (Ins) No. 435 of 2021	Muktar Shamsuddin Shaikh Vs. SREI Equipment Finance Ltd. & Anr.	Meghna Rao	Anushree Kapadia- R1 Anup Kr. Singh-R2
32.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors.  <b>With</b>	PranjalPrateek	Samar Bansal (R- CCI)
33.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Atul Sharma	Samar Bansal (R- CCI)
34.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R- CCI)
35.	Competition App. (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	Aakanksha Kaul	Mayank Bansal-R1
36.	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	Aakanksha Kaul
37.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat-R2,4

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar